

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/7619/2025 ARBA/15/2025	ROJESH NAYAK VS C.G.M(TECH) AND REGIONAL OFFICER NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR	KUMRBAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA
2	D-BLAPL/7602/2025 BLAPL/2854/2025	BASANTI PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /24 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000078/2025
3	D-BLAPL/7609/2025 BLAPL/2855/2025	BALINDRA BARIKA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	PADMAPUR /29 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000026/2025
4	D-BLAPL/7591/2025 BLAPL/2856/2025	TUSHAR BEHERA @ TUSAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /67 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000138/2025
5	D-BLAPL/7600/2025 BLAPL/2857/2025	PRASANTA PRADHAN @ MANOJ @ PRASANT VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BELLAGUNTHA /533 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001980/2024
6	D-BLAPL/7606/2025 BLAPL/2858/2025	TUSHAR NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHARAMGARH /42 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000009/2025
7	D-BLAPL/7611/2025 BLAPL/2859/2025	JASHOBANT DIGAL @ JASHABANT DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2025
8	D-BLAPL/7714/2025 BLAPL/2860/2025	ARJUN MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
9	D-BLAPL/7365/2025 BLAPL/2861/2025	BISWANATH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000226/2025
10	D-BLAPL/6210/2025 BLAPL/2862/2025	RUSHI @ ERA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /32 /2004 A.D.J.,MALKANGIRI(Malkangiri) CT/0000122/2021
11	D-BLAPL/7130/2025 BLAPL/2863/2025	KAILASH DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000056/2025

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12	D-BLAPL/7421/2025 BLAPL/2864/2025	KHAN ABU TAHIR VS STATE OF ODISHA	PRADIPTA BEURA VS	MOTANGA /30 /2012 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000004/2012
13	D-BLAPL/7352/2025 BLAPL/2865/2025	BENUDHAR CHHOTARAY @ BITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	INFOCITY PS /35 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000139/2025
14	D-BLAPL/7659/2025 BLAPL/2866/2025	SAMANTA THELA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /409 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000051/2024
15	D-BLAPL/7468/2025 BLAPL/2867/2025	KALEB GARADA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KAKIRIGUMMA /3 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000003/2025
16	D-BLAPL/7590/2025 BLAPL/2868/2025	GAGAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000226/2025
17	D-BLAPL/7664/2025 BLAPL/2869/2025	RABI SAHU VS STATE OF ODISHA	SASMITA NANDA VS	BARKOTE /126 /2020 DISTRICT AND SESSIONS JUDGE,DEOGHAR ST/0000031/2020
18	D-BLAPL/5989/2025 BLAPL/2870/2025	NITAI MANDAL @ NITYANANDA MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /139 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000119/2020
19	D-BLAPL/6642/2025 BLAPL/2871/2025	NITAI MANDAL @ NITYANANDA MANDAL VS STATE OF ODISHA	SANJEEV UDGATA VS	MATHILI /120 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000093/2020
20	D-BLAPL/7153/2025 BLAPL/2872/2025	DEEPAK KURRE @ SUDDU KURREI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /604 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002617/2024
21	D-BLAPL/7246/2025 BLAPL/2873/2025	PITABAS PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/0000023/2023
22	D-BLAPL/7253/2025 BLAPL/2874/2025	JAGANNATH PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/0000023/2023
23	D-BLAPL/7713/2025	SELU MAJHI	AMITAV TRIPATHY	SOHELLA /51 /2025

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	BLAPL/2875/2025	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/000007/2025
24	D-BLAPL/7254/2025 BLAPL/2876/2025	BUDU PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/000023/2023
25	D-BLAPL/7284/2025 BLAPL/2877/2025	HARASH NAYAK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /234 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/000055/2024
26	D-BLAPL/7721/2025 BLAPL/2878/2025	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /238 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000502/2024
27	D-BLAPL/7455/2025 BLAPL/2879/2025	KAMALAKANTA PAL @ SONU VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	MAHANGA /39 /2025 J.M.F.C. MAHANGA(Cuttack) GR/000064/2025
28	D-BLAPL/7614/2025 BLAPL/2880/2025	DHARANIDHAR KHATUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /45 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000213/2025
29	D-BLAPL/7626/2025 BLAPL/2881/2025	BIGHNESWAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /897 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001457/2024
30	D-BLAPL/7727/2025 BLAPL/2882/2025	BABURAM JENA VS STATE OF ODISHA	GAGAN BIHARI KHATUA VS	RAJKANIKA /504 /2024 J.M.F.C.,AUL(Kendrapara) GR/0001149/2024
31	D-BLAPL/7658/2025 BLAPL/2883/2025	ALEKHA CHANDRA OJHA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	GOBINDAPUR /253 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000939/2024
32	D-BLAPL/7671/2025 BLAPL/2884/2025	ABYAM BHUYAN @ ABIYAM VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /45 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/000018/2025
33	D-BLAPL/7700/2025 BLAPL/2885/2025	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /75 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000597/2024
34	D-BLAPL/7730/2025 BLAPL/2886/2025	GOVINDA NAIK VS	ANITA DASH VS	LAHUNIPADA /123 /2020 SPECIAL JUDGE (POCSO), SUNDARGARH

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35	D-BLAPL/7706/2025 BLAPL/2887/2025	STATE OF ODISHA SK JAMIR UDDIN VS	PRADEEP KUMAR PANDA VS	Spl/0000163/2020 CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,ANGUL(Anugul) CT/0000361/2025
36	D-BLAPL/7738/2025 BLAPL/2888/2025	STATE OF ODISHA AFTAB ALI VS	SABYASACHI MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,KORAPUT(Koraput) GR/0000928/2024
37	D-BLAPL/4451/2025 BLAPL/2889/2025	STATE OF ODISHA ARUP RANJAN JENA VS	SOUBHAGYA SWAIN VS	NANDIPADA /277 /2022 A.D.J.,ANANDAPUR(Kendujhar) ST/0000023/2023
38	D-BLAPL/7585/2025 BLAPL/2890/2025	STATE OF ODISHA JITENDRA SETHI VS	KABIRAJ PRADHAN VS	NACHUNI /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000069/2025
39	D-BLAPL/7625/2025 BLAPL/2891/2025	STATE OF ODISHA AMIT THAKUR VS	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000020/2025
40	D-BLAPL/7693/2025 BLAPL/2892/2025	STATE OF ODISHA PRATYUSH MOHANTA @ PRATYUSH MAHATO @ SANGRAM @ SANGRAM MAHATO VS	TARA PRASAD MOHAPATRA VS	BETNOTI /40 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000019/2025
41	D-BLAPL/7628/2025 BLAPL/2893/2025	STATE OF ODISHA JUGUNU BISHOYI VS	SANTOSH CHANDRA ATABUDHI VS	MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000075/2024
42	D-BLAPL/7682/2025 BLAPL/2894/2025	STATE OF ODISHA JITU @ JITENDRA SWAIN VS	JYOTIRMAYA SAHOO VS	ASKA /167 /2015 A.D.J.,ASKA(Ganjam) ST/0000021/2016
43	D-BLAPL/7724/2025 BLAPL/2895/2025	STATE OF ODISHA DIBAKAR BEHERA VS	MANAS KUMAR CHAND VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000020/2025
44	D-BLAPL/7686/2025 BLAPL/2896/2025	STATE OF ODISHA SUJAN BEHERA VS	SARAT KUMAR JENA VS	KHALLIKOTE /164 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0000416/2025
45	D-BLAPL/7688/2025 BLAPL/2897/2025	STATE OF ODISHA ASHISH VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /11 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000010/2025

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46	D-BLAPL/7725/2025 BLAPL/2898/2025	RAJESH BAROI @ RAJESH BARAI @ SANJU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MALKANGIRI /696 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2024
47	D-BLAPL/7756/2025 BLAPL/2899/2025	KIRAN KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMP 2(A)CC/0000011/2025
48	D-BLAPL/7740/2025 BLAPL/2900/2025	SUMAN BAHADUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /11 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(D CRA/0000001/2025
49	D-BLAPL/7505/2025 BLAPL/2901/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /282 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003459/2024
50	D-BLAPL/7511/2025 BLAPL/2902/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /181 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001303/2024
51	D-BLAPL/7629/2025 BLAPL/2903/2025	ASISH YADAV VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ / SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000126/2024
52	D-BLAPL/7512/2025 BLAPL/2904/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /291 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003549/2024
53	D-BLAPL/7768/2025 BLAPL/2905/2025	NARAYAN PRADHAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /346 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000011/2024
54	D-BLAPL/7513/2025 BLAPL/2906/2025	VIJETA KUMARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000006/2025
55	D-BLAPL/7918/2025 BLAPL/2907/2025	PURNA PARABHOI @ PURAN BHOI VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /225 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000106/2024
56	D-BLAPL/7406/2025 BLAPL/2908/2025	SURYAKUMAR S VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /64 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangi GR/0000083/2025
57	D-BLAPL/7580/2025	ADU MALLICK @ MUDULI	JUGALA KISHORE PANDA	ORKEL /90 /2022

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	BLAPL/2909/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000082/2022
58	D-CMAPL/7927/2025 CMAPL/87/2025	BIJAY KUMAR NAIK VS	ADV. VS	// ()
59	D-CMAPL/10466/2025 CMAPL/88/2025	SUB-COLLECTOR -CUM- SPECIAL LAND ACQUISITION OFFICER, ULTRA MEGA POWER PROJECT, SUNDARGARH SUDARSAN DAS VS	DEBI PRASAD MOHATY VS	// () //
60	D-CMP/9256/2025 CMP/387/2025	STATE OF ODISHA CHINTAMANI DALEI VS	SURYAKANTA DWIBEDI VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR
61	D-CMP/9314/2025 CMP/388/2025	SUBHA MAJHI BEDA MAHANAND VS	SATYABADI MANTRY VS	// A.D.J.,PADAMPUR(Bargarh) CMA/0000001/2020
62	D-CMP/5497/2025 CMP/389/2025	FAGU MAHAND SUMITRA JUADI VS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) Fds/0000051/1986
63	D-CMP/10221/2025 CMP/390/2025	PARBATI BAGARTI M/S URBAN SATHI CONSTRUCTIONS PVT. LTD. VS	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) IA/0000038/2025
64	D-CMP/10260/2025 CMP/391/2025	M/S SHREEJIKRUPA PROJECT LTD. BAURIBANDHU SAHOO VS	PRATYUSHA NAIDU VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000010/2023
65	D-CMP/10041/2025 CMP/392/2025	DAMODAR SAHOO JYOTSNAMAYEE SATAPATHY VS	PRABIN DAS VS	// CIVIL JUDGE (SD),TALCHER(Anugul) EC/0000009/2006
66	D-CONTC/9928/2025 CONTC/1216/2025	MINATI RAY JYOSHNAMEYEE PANIGRAHI VS	ADV. VS	// () //
67	D-CONTC/6260/2025 CONTC/1217/2025	GIRISH S.N.,IAS ODISHA GRAMYA BANK VS	HEMANTA KUMAR MOHANTA VS	// () //
68	D-CONTC/9932/2025 CONTC/1218/2025	PRAJNYA PARAMITA JENA,BLOCK EDUCATION OFFICER-CUM-DDO,BBSR,KHURDA JYOTSHNAMAYI BHOKTA VS	ADV. VS	// () //

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69	D-CONTC/6266/2025 CONTC/1219/2025	GIRISH S.N.,IAS ODISHA GRAMYA BANK VS BHARATI PAL,CURATOR ODISHA STATE MUSEUM,BBSR,KHURDA	HEMANTA KUMAR MOHANTA VS	// // ()
70	D-CONTC/6270/2025 CONTC/1220/2025	ODISHA GRAMYA BANK VS DURYODHAN BEHERA,DEPUTY SECRETARY,INFORMATION AND PUBLIC RELATION DEPT,BBSR	HEMANTA KUMAR MOHANTA VS	// ()
71	D-CONTC/9949/2025 CONTC/1221/2025	GOPAL SINGH VS SHALINI PANDIT, IAS	SATYABRATA MOHANTY (1) VS	// ()
72	D-CONTC/9529/2025 CONTC/1222/2025	TABHA SAHOO VS GIRISH S.N,IAS	ADV. VS	// ()
73	D-CONTC/9957/2025 CONTC/1223/2025	KRISHNA CHANDRA SAHOO VS CHANDRA SEKHAR PADHI,ENGNR. IN CHIEF, W.R DEPT., ODISHA	ADV. VS	// ()
74	D-CONTC/9958/2025 CONTC/1224/2025	MINAKSHI SINGH VS SUBHA SARMA,IAS	ADV. VS	// ()
75	D-CONTC/9647/2025 CONTC/1225/2025	SANTOSH KUMAR PARIDA VS SHAILESH KUMAR PANDEY, DEPUTY COMMANDANT, SRINAGAR	SRIDHAR RATH VS	// ()
76	D-CONTC/9980/2025 CONTC/1226/2025	SARBESWAR MAHAPATRA VS PARAMESWAR FUNKAL,G.M, E.CO. RAILWAY	ADV. VS	// ()
77	D-CONTC/9865/2025 CONTC/1227/2025	AKSHYA KUMAR BEHERA VS AMRITA PATTNAIK, O.E.S-I, DISTRICT EDUCATION OFFICER, GANJAM.	ADV VS	// ()
78	D-CONTC/10029/2025 CONTC/1228/2025	GOURI DEI VS SANTOSH KUMAR ROUT,DIST. PROJECT CO-ORDINATOR,SSA,CUTTACK	AMIT PRASAD BOSE VS	// ()
79	D-CONTC/9902/2025 CONTC/1229/2025	PARESH CHANDRA TARAI VS SOMANATH PRADHAN,TAHASILDAR,BALIAPAL,BALASORE	ADV. VS	// ()

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80	D-CONTC/10035/2025 CONTC/1230/2025	ANUPAMA MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/10039/2025 CONTC/1231/2025	PANCHANANA MOHANTA VS PURNA CHANDRA SETHY, D.E.O (I/S),MAYURBHANJ	ADV. VS	// 0 //
82	D-CONTC/9904/2025 CONTC/1232/2025	BHIKARI CHARAN SAMAL VS SATYABRATA SAHU, IAS, SECY, REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// 0 //
83	D-CONTC/9921/2025 CONTC/1233/2025	URMILA DHALL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/10043/2025 CONTC/1234/2025	RAMAKANTA SWAIN VS MANORANJAN MALLICK,IAS	ADV. VS	// 0 //
85	D-CONTC/9924/2025 CONTC/1235/2025	KALIKA JENA VS ARVIND AGRAWAL, IAS	RAMESH CHANDRA SWAIN VS	// 0 //
86	D-CONTC/9942/2025 CONTC/1236/2025	KALPANA PRADHAN VS GIRISH S.N.,IAS	ADV. VS	// 0 //
87	D-CONTC/10044/2025 CONTC/1237/2025	RANUBALA PARIDA VS DEBASIS ROUT,OAS	ADV. VS	// 0 //
88	D-CONTC/10052/2025 CONTC/1238/2025	BIKRAM SAHU VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDU. DEPT., ODISHA	ADV. VS	// 0 //
89	D-CONTC/10063/2025 CONTC/1239/2025	KISHORE CHANDRA MAJHI VS ARAVIND AGARWAL,IAS	SUBHADUTTA ROUSTRAY VS	// 0 //
90	D-CONTC/10067/2025 CONTC/1240/2025	MAHLAR RAGINI PRADHAN VS GIRISH S.N.,IAS	TANMAY MISHRA VS	// 0 //
91	D-CONTC/10073/2025	KUMUDA CHANDRA NAYAK	BIJAYALAXMI SAHOO	//

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	CONTC/1241/2025	VS SHALINI PANDIT,COMMNR. CUM SECY. S AND ME DEPT.	VS	0 //
92	D-CONTC/10077/2025 CONTC/1242/2025	SAROJ KUMAR PATTANAİK VS SHALINI PANDIT,COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
93	D-CONTC/10081/2025 CONTC/1243/2025	ABHIMANYU NAYAK VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// 0 //
94	D-CONTC/10082/2025 CONTC/1244/2025	SRINIBAS BEHERA VS SHALINI PANDIT, COMMNR.-CUM-SECY., S AND ME DEPT.	PRAVAT KUMAR PANDA VS	// 0 //
95	D-CONTC/7886/2025 CONTC/1245/2025	DHARMENDRA KUMAR KAR VS SUBHENDU KUMAR SAHOO,OAS (A)	ANUP KUMAR MOHAPATRA VS	// 0 //
96	D-CONTC/9866/2025 CONTC/1246/2025	BHUBANESWAR NAYAK VS ASIS KUMAR PAL, DIVISIONAL MANAGER, LIC OF INDIA (P AND GS), BBSR.	ADV VS	// 0 //
97	D-CONTC/10083/2025 CONTC/1247/2025	BINOD KUMAR SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// 0 //
98	D-CONTC/10086/2025 CONTC/1248/2025	ADHIKARI PANDA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// 0 //
99	D-CONTC/10087/2025 CONTC/1249/2025	NIRAJAKANTA PRADHAN VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// 0 //
100	D-CONTC/10142/2025 CONTC/1250/2025	DR.SATYAPRIYA DASH VS DR. RADHESHYAM LAİK,CHIEF DISTRICT VETERINARY OFFICER,NABARANGPUR	ADV. VS	// 0 //
101	D-CONTC/6853/2025 CONTC/1251/2025	JITRAY MURMU VS BIRENDRA KUMAR NAYAK,ENGINNEER-IN-CHIEF,W.R.DEPT.,ODISHA	ADV. VS	// 0 //
102	D-CONTC/7035/2025 CONTC/1252/2025	M/S.MILAN DEVELOPERS AND BUILDERS P LTD. VS	SIDDHESWAR BAUG VS	// 0

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103	D-CONTC/7892/2025 CONTC/1253/2025	NILAMADHAR MAJHI,ADDL. SUB COLLECTOR-CUM-ADDL. SETTLEMENT OFFICER,PURI DILLIP RAY VS	ADV. VS	// // 0
104	D-CONTC/8168/2025 CONTC/1254/2025	MIHIR PRASAD MOHANTY, M.D, OSCMF MARKANDESWAR PANDA VS	TIKERAM MEHER VS	// // 0
105	D-CONTC/8185/2025 CONTC/1255/2025	PRABIRA DEO,DIST. WELFARE OFFICER,KEONJHAR UMAKANTA PANDA VS	ADV. VS	// // 0
106	D-CONTC/9253/2025 CONTC/1256/2025	SHALINI PANDIT, IAS MOHAMMED SAFIQUE VS	ADV. VS	// // 0
107	D-CONTC/9655/2025 CONTC/1257/2025	SHALINI PANDIT, IAS SUDHAKAR SATPATHY VS	ADV. VS	// // 0
108	D-CONTC/9254/2025 CONTC/1258/2025	GIRISH S.N., I.A.S. PADMALOCHAN MOHALLIK VS	ADV. VS	// // 0
109	D-CONTC/9523/2025 CONTC/1259/2025	SHALINI PANDIT, IAS RAMESH CHANDRA CHAND VS	ADV. VS	// // 0
110	D-CONTC/9524/2025 CONTC/1260/2025	GIRISH S.N.,IAS ASHOK KUMAR DAS VS	ADV. VS	// // 0
111	D-CONTC/9723/2025 CONTC/1261/2025	GIRISH S.N,IAS MANDAKINI DEI VS	ADV. VS	// // 0
112	D-CONTC/10088/2025 CONTC/1262/2025	PRASANTA KUMAR MOHANTY, D.E.O., KORAPUT UMA GOUD VS	ADV. VS	// // 0
113	D-CONTC/10090/2025 CONTC/1263/2025	ANU GARG, I.A.S. MURALIDHAR BHOI VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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114	D-CONTC/9259/2025 CONTC/1264/2025	SRIDHAR BISWAL VS PANCHANAN NAYAK, TAHASILDAR,PATTAMUNDAI	Swoyam Prabhu Jena VS	// (//
115	D-CONTC/10113/2025 CONTC/1265/2025	DR.DIPANJALI BEHERA VS BHUPENDRA SINGH POONIA, IAS	ADV VS	// (//
116	D-CRLA/7228/2025 CRLA/336/2025	MAYADHAR PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /322 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000065/2024
117	D-CRLA/7595/2025 CRLA/337/2025	KIRTAN SAHU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	NIMAKHANDI /24 /2025 DISTRICT & SESSIONS JUDGE,BERHAM Spl/0000005/2025
118	D-CRLA/7684/2025 CRLA/338/2025	NIRANJAN@KALIA BEHERA VS STATE OF ODISHA	DEBASIS SARANGI VS	PURUSHOTTAMPUR /274 /2019 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000139/2019
119	D-CRLMC/4290/2025 CRLMC/1055/2025	SUNADHAR HORIJAN VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KOTPAD /122 /2012 C.J.M.,JEYPORE(Koraput) CT/0000084/2014
120	D-CRLMC/5482/2025 CRLMC/1056/2025	PRAMOD KUMAR SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	RAIRANGPUR TOWN /256 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000058/2024
121	D-CRLMC/7232/2025 CRLMC/1057/2025	PITABASA SAHU@TULU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	RANPUR /132 /2015 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000016/2015
122	D-CRLMC/6458/2025 CRLMC/1058/2025	PRADIP@PRADEEP DAS VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /212 /2020 A.D.J.,UMERKOTE(Nabarangapur) TR/0000032/2020
123	D-CRLMC/7460/2025 CRLMC/1059/2025	HARSH SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	EOW,BHUBANESWAR /1 /2021 S.D.J.M.,PANPOSH(Sundargarh) GR/0000033/2021
124	D-CRLMC/6937/2025 CRLMC/1060/2025	KRUSHNA CHANDRA BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /740 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002058/2024
125	D-CRLMC/7428/2025	PANKAJ KUMAR KHEMUNDU	DIPTI RANJAN BHOKTA	SUNABEDA /200 /2024

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	CRLMC/1061/2025	VS STATE OF ODISHA	VS	JMFC, SEMILIGUDA(Koraput) GR/0000256/2024
126	D-CRLMC/7244/2025 CRLMC/1062/2025	MANORANJAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	S.P.(CID-CRL),CUTTACK /7 /2016 ASST.SESSION JUDGE,BOUDH(Baudh) ST/0000028/2024
127	D-CRLMC/7440/2025 CRLMC/1063/2025	GAJENDRA KUMAR NAYAK VS BHANUMATI BETAL	SOUBHAGYA SUNDAR DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000906/2011
128	D-CRLMC/7324/2025 CRLMC/1064/2025	MD MOINUDDIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /35 /2023 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat) GR/0000299/2023
129	D-CRLMC/7181/2025 CRLMC/1065/2025	NIRANJAN ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	GURUDIJHATIA /69 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000278/2022
130	D-CRLMC/7370/2025 CRLMC/1066/2025	SATYA SUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /55 /2022 DIST.& SESSIONS JUDGE,NAWAPARA(ST/0000004/2023
131	D-CRLMC/4729/2025 CRLMC/1067/2025	SUDARSHAN MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /410 /2017 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000980/2017
132	D-CRLMC/7481/2025 CRLMC/1068/2025	DIBENDU PRASAD SAHU @ DIBYENDU PRASAD SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	NALCO /68 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000310/2023
133	D-CRLMC/7571/2025 CRLMC/1069/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /301 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002029/2023
134	D-CRLMC/5530/2025 CRLMC/1070/2025	JAYADEV JOSHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	BANARAPAL /55 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000116/2025
135	D-CRLMC/7574/2025 CRLMC/1071/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHANUPALI /289 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002050/2023
136	D-CRLMC/6497/2025 CRLMC/1072/2025	SESHAN NAYAK@DHIRENDRA KUMAR ROUTRAY VS	JNYANANANDA PANDA VS	FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh)

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137	D-CRLMC/7465/2025 CRLMC/1073/2025	STATE OF ODISHA NILAMANI KAR VS PRAMOD KUMAR SETHY	SUJATA JENA VS	ST/0000138/2012 / /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000049/2024
138	D-CRLMC/7569/2025 CRLMC/1074/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /369 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002017/2023
139	D-CRLMC/7570/2025 CRLMC/1075/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /287 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001962/2023
140	D-CRLMC/7578/2025 CRLMC/1076/2025	BANDITA MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /380 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002110/2023
141	D-CRLMC/6862/2025 CRLMC/1077/2025	HEMANTA KUMAR MEHER VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	KANTABANJI /135 /2020 J.M.F.C.,KANTABANJI(Balangir) GR/0000342/2020
142	D-CRLMP/7484/2025 CRLMP/346/2025	JUGMAJYOTI PANDA VS STATE OF ODISHA	SACHIDANANDA DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
143	D-CRLMP/7579/2025 CRLMP/347/2025	SATYABHAMA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /422 /2024 () //
144	D-CRLMP/7633/2025 CRLMP/348/2025	TRUPTIMAYEE SAHOO VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KANIHA /213 /2022 () //
145	D-CRLMP/7521/2025 CRLMP/349/2025	PRAHALLAD CHANDRA SETHY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CUTTACK VIGILANCE /30 /2015 () //
146	D-CRLMP/7090/2025 CRLMP/350/2025	SHIB SANKAR KARMAKAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	UDALA /15 /2025 () //
147	D-CRLMP/7940/2025 CRLMP/351/2025	ARUNACHALM VS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	/ /0 () //

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148	D-CRLREV/2586/2025 CRLREV/142/2025	RUDRA PRASAD SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000001/2024
149	D-CRLREV/6691/2025 CRLREV/143/2025	BIJAYEENI MISHRA@BIJAYINI MISHRA VS USHA RANI MISHRA	NIRANJAN LENKA VS	//0 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000004/2022
150	D-CRLREV/7607/2025 CRLREV/144/2025	JAGANNATH BEHERA VS BIMAL KUMAR DALAI	SUDHANSU SEKHAR JENA VS	//0 DISTRICT AND SESSIONS JUDGE,GAJAPATNA CRA/0000014/2024
151	D-FAO/10078/2025 FAO/119/2025	BINAPANI GILL VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000057/2024
152	D-JCRLA/7743/2025 JCRLA/37/2025	SATPATHY PATRA VS STATE OF ODISHA	ADV VS	BIJEPUR /26 /2021 A.D.J.,PADAMPUR(Bargarh) CT/0000047/2021
153	D-JCRLA/7744/2025 JCRLA/38/2025	MAREDEB TAKRIA VS STATE OF ODISHA	ADV VS	BHAWANIPATNA SADAR /197 /2022 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) CT/0000093/2022
154	D-JCRLA/7746/2025 JCRLA/39/2025	BISWANATH SAY VS STATE OF ODISHA	ADV VS	CHOUDWAR /273 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000118/2018
155	D-JCRLA/7747/2025 JCRLA/40/2025	RANJAN PRADHAN VS STATE OF ODISHA	ADV VS	DHENKANAL SADAR /647 /2021 SPECIAL JUDGE(VIGILANCE),DHENKANAL CT/0000111/2022
156	D-MACA/10000/2025 MACA/317/2025	DM CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS BALADEB ROUT	SOMNATH ROY VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000027/2023
157	D-MACA/4114/2025 MACA/318/2025	ORIENTAL INSURANCE CO. LTD., BBSR VS KUNA MEHER	NIBEDITA MOHANTY VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000038/2022
158	D-MACA/1944/2025 MACA/319/2025	DIVISIONAL MANAGER H.D.F.C. ERGO GENERAL INSURANCE COMPANY LTD.,CUTTACK VS SARASWATI PATI	GURUKA PRASAD DUTTA VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000003/2023
159	D-MACA/8733/2025	MANAGER LEGAL RELIANCE GENERAL INSURANCE CO.LTD., BBSR	SUBRAT SATPATHY	//

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	MACA/320/2025	VS NISHIKANTA SUTAR	VS	4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000055/2017
160	D-MACA/8222/2025 MACA/321/2025	THE DIVISIONAL MANAGER,(LEGAL) M/S. ORIENTAL INSURANCE CO. LTD.,BBSR VS RENUBALA MOHANTY	RIMJHIMBALA PATI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000508/2022
161	D-MATA/7921/2025 MATA/106/2025	RAM PRASAD KUMAR VS BASANTI KUMAR	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000028/2022
162	D-MATA/9941/2025 MATA/107/2025	SMRUTIRANJAN BEHERA VS GELHAMANI BEHERA	RAMANI KANTA PATTANAIAK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000163/2022
163	D-MATA/4433/2025 MATA/108/2025	PRASAD BEHERA VS URMILA BEHERA	ANUP KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000035/2024
164	D-MSA/10209/2025 MSA/13/2025	AJIT KUMAR DAS MAHARAJ VS RASABIHARI JEW@RADHARAMAN MATHA	GOPINATH MISHRA VS	// DY.COMNR. OF ENDOWMENTS,BBSR(K Fa/0000001/2015
165	D-MSA/10283/2025 MSA/14/2025	M/S VIPUL LIMITED VS ODISHA REAL ESTATE APPELLATE TRIBUNAL,BBSR	ADISHA MOHANTY VS	//) //
166	D-RPFAM/9376/2025 RPFAM/75/2025	RASHMITA KUMARI MAHARANA VS SISHIRA KANT MOHARANA	DEBASISH PATNAIK VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000314/2021
167	D-RPFAM/9142/2025 RPFAM/76/2025	MALAYA PATRA VS USHARANI PATRA	MANOJ KUMAR PANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CMC/0000005/2024
168	D-RPFAM/9893/2025 RPFAM/77/2025	MANMOHAN TRIPATHY @ BAPI VS SIMANTINI TRIPATHY	SUJIT KUMAR BISWAL VS	// JUDGE FAMILY COURT,ROURKELA(Sur Crp/0000092/2023
169	D-RSA/8986/2025 RSA/135/2025	KRUSHNA CHANDRA SAHU VS DHEENDRA @ DHARMENDRA PRASAD SAHU	AMIT PRASAD BOSE VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000135/2023
170	D-RSA/8897/2025 RSA/136/2025	KRUSHNA CHANDRA SAHU VS	AMIT PRASAD BOSE VS	// 1ST A.D.J.,BERHAMPUR(Ganjam)

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		DHREENDRA @ DHARMENDRA PRASAD SAHU		RFA/0000131/2023
171	D-RVWPET/9716/2025 RVWPET/77/2025	AKHAYA DALAI VS SATYANARAYAN ROUT	SAMVIT MOHANTY VS	// 0 //
172	D-RVWPET/9526/2025 RVWPET/78/2025	JYOTIRMAYEE DUTTA VS STATE OF ODISHA	ADV VS	// 0 //
173	D-TRP(C)/9930/2025 TRP(C)/78/2025	BABITA KHATUA VS NAGEN KUMAR SAMAL	ASHOK KUMAR BEHERA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000007/2025
174	D-WA/8483/2025 WA/586/2025	TAPASWINI ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
175	D-WA/5459/2025 WA/587/2025	STATE OF ODISHA VS PADMANAVA SETHY	SONAK MISHRA, A.S.C. VS	// 0 //
176	D-WA/9799/2025 WA/588/2025	STATE OF ODISHA VS MANAS RANJAN PATRA	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //
177	D-WA/10109/2025 WA/589/2025	STATE OF ODISHA VS BANSIDHAR BARIKI	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
178	D-WA/10108/2025 WA/590/2025	STATE OF ODISHA VS RANJANA DAS	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
179	D-WA/10110/2025 WA/591/2025	STATE OF ODISHA VS BANAMALI NAYAK	BIMBISAR DASH, A.G.A. VS	// 0 //
180	D-WA/9198/2025 WA/592/2025	STATE OF ODISHA VS MANJUSHREE SHUKLA	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
181	D-WA/10349/2025 WA/593/2025	STATE OF ODISHA VS SAHADEV JAL	JAYANTA KUMAR BAL, A.G.A. VS	// 0 //

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182	D-WA/10366/2025 WA/594/2025	STATE OF ODISHA VS ANITA MOHANTA	SASWAT DAS,A.G.A VS	// 0 //
183	D-WA/10367/2025 WA/595/2025	STATE OF ODISHA VS SNEHALATA PRADHANI	SASWAT DAS,A.G.A VS	// 0 //
184	D-WP(C)/7376/2025 WP(C)/7510/2025	LOCHAN SUNANI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
185	D-WP(C)/9892/2025 WP(C)/7511/2025	SOUMENDRA SAMANTARAY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
186	D-WP(C)/9368/2025 WP(C)/7512/2025	SANJIB KUMAR PRADHAN VS AUTHORISED OFFICER, PUNJAB NATIONAL BANK	ABHILASH MISHRA VS	// 0 //
187	D-WP(C)/8293/2025 WP(C)/7513/2025	DR.PURNIMA ANJALI MOHANTY VS THE VICE CHANCELLOR CUM APPELLATE AUTHORITY , XIM UNIVERSITY	AMRIT MISHRA VS	// 0 //
188	D-WP(C)/9927/2025 WP(C)/7514/2025	JAGAT JIBAN PATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
189	D-WP(C)/9695/2025 WP(C)/7515/2025	HAJEE A P BAVA AND COMPANY CONSTRUCTIONS PRIVATE LIMITED VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPARTMENT OF REVENUE	ADITYA NARAYAN RAY VS	// 0 //
190	D-WP(C)/9992/2025 WP(C)/7516/2025	KHEDU NAG VS DIG OF POLICE , GROUP COURSE C.R.P.F SONEPAT	RABINDRA NATH PRUSTY VS	// 0 //
191	D-WP(C)/8534/2025 WP(C)/7517/2025	DEBANATH DALABEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
192	D-WP(C)/9139/2025 WP(C)/7518/2025	TEJRAJ PADHAN VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/9998/2025	SEVEN STARS INTELLIGENT SECURITY (I) PVT. LTD., BBSR	ANUP KUMAR MOHAPATRA	//

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	WP(C)/7519/2025	VS	VS	0
		THE DIRECTOR, SWAMI VIVEKANANDA NAITONAL INSTITUTE OF REHALBITATION TRANING AND RESEARCH, CUTTACK		//
194	D-WP(C)/10182/2025	JOGI GOUDA	SATYAJIT BEHERA	//
	WP(C)/7520/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/10009/2025	GOPAL PADHY	SOMA PATNAIK	//
	WP(C)/7521/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/10096/2025	BISHWA BIPLAB MOHANTA	PRASHANTA KUMAR NAYAK	//
	WP(C)/7522/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/9186/2025	SUBASH CHANDRA RANA	SESHADEV DASH	//
	WP(C)/7523/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/10170/2025	MANORANJAN SAHOO	ASITA KUMAR NAYAK	//
	WP(C)/7524/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/8834/2025	KSHYANAPRAVA DAS	PRAFULLA CHANDRA DAS	//
	WP(C)/7525/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/10190/2025	KABI PRASAD TARAI	GAJENDRANATH ROUT	//
	WP(C)/7526/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/10040/2025	DAYANIDHI SAMAL	BASUDEV BARIK	//
	WP(C)/7527/2025	VS	VS	0
		STATE OF ORISSA		//
202	D-WP(C)/10310/2025	KUNILATA BIHARI	SUBHADUTTA ROUSTRAY	//
	WP(C)/7528/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/9079/2025	M/S SWASTIKA TRADERS, NABARANGPUR	LALATENDU SAMANTARAY	//
	WP(C)/7529/2025	VS	VS	0
		THE COMMISSIONER OF C.T. AND GST, CUTTACK		//
204	D-WP(C)/10125/2025	S. BABU RAO ACHARY	KAMALAKANTA NAYAK	//
	WP(C)/7530/2025	VS	VS	0

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205	D-WP(C)/10311/2025 WP(C)/7531/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR PANCHEI DEI VS THE ACCOUNTANT GENERAL (A AND E), ODISHA, BBSR	RAGHUNATH SINGH VS	// // 0 //
206	D-WP(C)/10126/2025 WP(C)/7532/2025	ARJUNA SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
207	D-WP(C)/9275/2025 WP(C)/7533/2025	SUMAN NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
208	D-WP(C)/10370/2025 WP(C)/7534/2025	SATYA SOURABHA MAHARANA VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
209	D-WP(C)/10144/2025 WP(C)/7535/2025	DR.AMARNATH SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
210	D-WP(C)/9646/2025 WP(C)/7536/2025	DIBJAY BEHERA VS THE GENERAL MANAGER, HRD, ODISHA GRAMYA BANK, GANDAMUNDA, BBSR	JITENDRA KUMAR LENKA VS	// 0 //
211	D-WP(C)/10480/2025 WP(C)/7537/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
212	D-WP(C)/10152/2025 WP(C)/7538/2025	JACINTA LAKRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
213	D-WP(C)/10121/2025 WP(C)/7539/2025	UPENDRA JENA VS CHAIRPERSON, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RAJIB RATH VS	// 0 //
214	D-WP(C)/10294/2025 WP(C)/7540/2025	SUGYANI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
215	D-WP(C)/9742/2025 WP(C)/7541/2025	ANITA DASH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //

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216	D-WP(C)/10187/2025 WP(C)/7542/2025	GANESH PRASAD SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
217	D-WP(C)/10296/2025 WP(C)/7543/2025	MILANBALA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
218	D-WP(C)/10299/2025 WP(C)/7544/2025	RAJASHREE MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/9923/2025 WP(C)/7545/2025	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
220	D-WP(C)/10163/2025 WP(C)/7546/2025	SURYA NARAYAN BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
221	D-WP(C)/10277/2025 WP(C)/7547/2025	GANESWAR PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
222	D-WP(C)/9858/2025 WP(C)/7548/2025	LAKSHMI KANTA TRIPATHY VS ODISHA PUBLIC SERVICE COMMISSION, BUXI BAZAR, CUTTACK	SOUMYA MISHRA VS	// 0 //
223	D-WP(C)/10594/2025 WP(C)/7549/2025	JOGAMAYA MISHRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
224	D-WP(C)/10578/2025 WP(C)/7550/2025	SANTOSH KUMAR MISHRA VS ORISSA HIGH COURT, CUTTACK	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/10290/2025 WP(C)/7551/2025	GITIPRAGYAN BHUYAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
226	D-WP(C)/10261/2025 WP(C)/7552/2025	ODISHA GRAMYA BANK, BALIABANDHA BRANCH, KENDUJHAR VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
227	D-WP(C)/10262/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR	AUROVINDA MOHANTY	//

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	WP(C)/7553/2025	VS	VS	0
		THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BBSR		//
228	D-WP(C)/10270/2025	HIRANYA KUMAR NAYAK	AMITABH MISHRA	//
	WP(C)/7554/2025	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/2718/2025	JANENDRA PRASAD BEHERA	KUNJA SUNDAR DAS	//
	WP(C)/7555/2025	VS	VS	0
		MANAGER EAST COST RAILWAY , CHANDRASEKHARPUR		//
230	D-WP(C)/10271/2025	AMBHUJA INTERNATIONAL,CTC	SAROJA KANTA SAMAL	//
	WP(C)/7556/2025	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/9804/2025	USHARANI SINGH	GAJENDRANATH ROUT	//
	WP(C)/7557/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/10212/2025	SANATAN SWAIN	AJAY KUMAR TRIPATHY	//
	WP(C)/7558/2025	VS	VS	0
		STATE OF ORISSA		//
233	D-WP(C)/10273/2025	SISHIR KUMAR MANGARAJ	SUBHASREE MOHANTY	//
	WP(C)/7559/2025	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/10268/2025	PRADEEP KUMAR SAHOO	JANAKI KANTA MAHAPATRA	//
	WP(C)/7560/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/10232/2025	SAMIR CHARAN PRAMANIK	KRISHNA CHANDRA SAHU	//
	WP(C)/7561/2025	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/10267/2025	SHAHZADI FATMA	SIDHARTHA DAS	//
	WP(C)/7562/2025	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/10305/2025	DR.SARAT KUMAR PANIGRAHI	DIPTI RANJAN BHOKTA	//
	WP(C)/7563/2025	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/10234/2025	BENUDHAR MAHALIK	SOURAV DAS	//
	WP(C)/7564/2025	VS	VS	0

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239	D-WP(C)/10291/2025 WP(C)/7565/2025	STATE OF ODISHA ODISHA GRAMYA BANK DALIMA BRANCH, MAYURBHANJ VS	HEMANTA KUMAR MOHANTA VS	// // ()
240	D-WP(C)/10018/2025 WP(C)/7566/2025	STATE OF ODISHA BHAKTABANDHU SAHOO VS	BASUDEV BARIK VS	// // ()
241	D-WP(C)/10493/2025 WP(C)/7567/2025	STATE OF ORISSA JANUPRATAP SAHOO VS	JAYDEEP PAL VS	// // ()
242	D-WP(C)/10245/2025 WP(C)/7568/2025	STATE OF ODISHA BHABANI SANKAR MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	D-WP(C)/5183/2025 WP(C)/7569/2025	STATE OF ODISHA BHAGAT SINGH RANA VS	SUJAY SHANKER SINGH DEO VS	// // ()
244	D-WP(C)/10249/2025 WP(C)/7570/2025	STATE OF ODISHA TAPAS RANJAN JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	D-WP(C)/10210/2025 WP(C)/7571/2025	STATE OF ODISHA MURALIDHAR MOHALIK VS	GYANENDRA CHANDRA SWAIN VS	// // ()
246	D-WP(C)/10266/2025 WP(C)/7572/2025	TAHASILDAR, BASUDEVPUR ODISHA GRAMYA BANK, RAHAMA BANK, JAGATSINGHPUR VS	HEMANTA KUMAR MOHANTA VS	// // ()
247	D-WP(C)/10203/2025 WP(C)/7573/2025	THE CHIEF POST MASTER GENERAL, ODISHA CIRLCLE, BBSR PARAMANANDA GOUD VS	DEBABRATA DASH VS	// // ()
248	D-WP(C)/10176/2025 WP(C)/7574/2025	STATE OF ODISHA BRAJARAJ BEHERA VS	RANJIT SAMAL VS	// // ()
249	D-WP(C)/10307/2025 WP(C)/7575/2025	STATE OF ODISHA CHINMAYEE BEHERA VS	SUBHADUTTA ROURTRAY VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/10275/2025 WP(C)/7576/2025	SUBHADARSINI DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
251	D-WP(C)/10256/2025 WP(C)/7577/2025	N. SELVARAJ VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADHIRAJ MOHANTY VS	// 0 //
252	D-WP(C)/8965/2025 WP(C)/7578/2025	TRILOCHAN DASH VS NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI	PRATIK DASH VS	// 0 //
253	D-WP(C)/10276/2025 WP(C)/7579/2025	PRAMOD KUMAR SUTAR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
254	D-WP(C)/10258/2025 WP(C)/7580/2025	ODISHA GRAMYA BANK MORANDA BRANCH,MAYURBHANJ VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
255	D-WP(C)/10278/2025 WP(C)/7581/2025	RAMESH KUMAR PANDYA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
256	D-WP(C)/9268/2025 WP(C)/7582/2025	SANGHAMITRA SAHU VS STATE OF ODISHA	PRADIPTA MOHANTY VS	// 0 //
257	D-WP(C)/10279/2025 WP(C)/7583/2025	RAMESH CHANDRA JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
258	D-WP(C)/10167/2025 WP(C)/7584/2025	ANINDITA PUROHIT VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //
259	D-WP(C)/9112/2025 WP(C)/7585/2025	M/S DS CONDEV PRIVATE LIMITED, BBSR VS COMMISSIONER OF CT AND GST (STATE), BANIJYAKAR BHAWAN, CUTTACK	GURU PRASAD MOHANTY VS	// 0 //
260	D-WP(C)/10288/2025 WP(C)/7586/2025	SUBHASINI DASH VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
261	D-WP(C)/10326/2025	SAURI NAYAK	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/7587/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/9741/2025 WP(C)/7588/2025	KAMINI ROURAY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
263	D-WP(C)/10400/2025 WP(C)/7589/2025	JAGABANDHU PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
264	D-WP(C)/9907/2025 WP(C)/7590/2025	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
265	D-WP(C)/10171/2025 WP(C)/7591/2025	URMILA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
266	D-WP(C)/10205/2025 WP(C)/7592/2025	LAXMI DALABEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
267	D-WP(C)/10195/2025 WP(C)/7593/2025	SUMAN KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
268	D-WP(C)/10214/2025 WP(C)/7594/2025	SUVENDU SAMAL VS THE STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
269	D-WP(C)/7991/2025 WP(C)/7595/2025	ADWEITA KUMAR NAYAK VS STATE OF ODISHA	ASHUTOSH MALLIK VS	// 0 //
270	D-WP(C)/10287/2025 WP(C)/7596/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS THE COMMISSIONER CUM SECY, DEPT OF PANCHAYATRAJ AND DRINKING WATER, GOVT OF ODISHA , BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
271	D-WP(C)/10445/2025 WP(C)/7597/2025	SUBHASHREE BEHERA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
272	D-WP(C)/10495/2025 WP(C)/7598/2025	ADITYA KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// 0

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273	D-WP(C)/8212/2025 WP(C)/7599/2025	STATE OF ODISHA URMILA KANDI VS	PRAJIT KUMAR PRADHAN VS	// // 0
274	D-WP(C)/10523/2025 WP(C)/7600/2025	STATE OF ODISHA SATYADEV KEDIA VS	ASHOK KUMAR ROUT VS	// // 0
275	D-WP(C)/10496/2025 WP(C)/7601/2025	STATE OF ODISHA AJAYA KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// // 0
276	D-WP(C)/10292/2025 WP(C)/7602/2025	STATE OF ODISHA KRUSHNA MAJHI VS	DHANANJAYA MUND VS	// // 0
277	D-WP(C)/10265/2025 WP(C)/7603/2025	STATE OF ODISHA SUSANT KUMAR DAKUA VS	KRISHNA CHANDRA SAHU VS	// // 0
278	D-WP(C)/10282/2025 WP(C)/7604/2025	STATE OF ODISHA RITANJALI NAIK VS	SRINIBASH SATAPATHY VS	// // 0
279	D-WP(C)/10269/2025 WP(C)/7605/2025	STATE OF ODISHA M/S. SHREE BUILDERS,PARADEEP VS	PRABODHA CHANDRA NAYAK VS	// // 0
280	D-WP(C)/9786/2025 WP(C)/7606/2025	INDIAN OIL CORPORATION LIMITED.,NOIDA NIRADA KUMAR NAYAK VS	RAMESH CHANDRA JENA VS	// // 0
281	D-WP(C)/10430/2025 WP(C)/7607/2025	COMMISSIONER OF CT AND GST ODISHA BISHNU CHARAN MAJHEE VS	ARUN KUMAR PATRA VS	// // 0
282	D-WP(C)/10219/2025 WP(C)/7608/2025	STATE OF ODISHA DILLIP KISHORE BEHERA VS	SOURAV DAS VS	// // 0
283	D-WP(C)/10017/2025 WP(C)/7609/2025	STATE OF ODISHA M/S SAROJ MEDICAL STORE VS	KAJAL SAHOO VS	// // 0
		ASSISTANT COMMISSIONER OF CT AND GST AND GST CIRCLE		//

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284	D-WP(C)/9984/2025 WP(C)/7610/2025	PRIYANKA PRADHAN VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //
285	D-WP(C)/9943/2025 WP(C)/7611/2025	SUMITRA PARIDA VS STATE OF ORISSA	SAKTI PRASAD DAS VS	// 0 //
286	D-WP(C)/9413/2025 WP(C)/7612/2025	DR.BHARAT CHANDRA BHUYAN VS COMMISSIONER (APPEALS) GST, CX AND CUSTOMS, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
287	D-WP(C)/10295/2025 WP(C)/7613/2025	SASHI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
288	D-WP(C)/10620/2025 WP(C)/7614/2025	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
289	D-WP(C)/10303/2025 WP(C)/7615/2025	DHANESWAR GOUD @ DHANESWAR BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
290	D-WP(C)/9443/2025 WP(C)/7616/2025	SATYANANDA NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
291	D-WP(C)/10254/2025 WP(C)/7617/2025	UTKAL FERRO PRODUCTS, SUNDERGARH VS CT AND GST OFFICER, ROURKELA II CIRCLE	SEKH ZAKIR HUSSAIN VS	// 0 //
292	D-WP(C)/10215/2025 WP(C)/7618/2025	NANDA KUMARA PATTANAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
293	D-WP(C)/10312/2025 WP(C)/7619/2025	DULLAVA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/10510/2025 WP(C)/7620/2025	SANIA DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
295	D-WP(C)/10200/2025	PRAVIN KHARIA	RASHMI NARAYAN PATNAIK	//

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	WP(C)/7621/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/9699/2025 WP(C)/7622/2025	LATIKA SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
297	D-WP(C)/9269/2025 WP(C)/7623/2025	AMITA JENA VS STATE OF ODISHA	PRADIPTA MOHANTY VS	// 0 //
298	D-WP(C)/10407/2025 WP(C)/7624/2025	BIJAYALAXMI PRADHAN VS THE STATE TAX OFFICER, CT AND GST GANJAM II CIRCLE	NATABAR PANDA VS	// 0 //
299	D-WP(C)/10328/2025 WP(C)/7625/2025	MANORANJAN NAYAK VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
300	D-WP(C)/10112/2025 WP(C)/7626/2025	DILLIP PANI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
301	D-WP(C)/10319/2025 WP(C)/7627/2025	SUNIL KUMAR DASH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
302	D-WP(C)/10434/2025 WP(C)/7628/2025	NIRANJAN NAYAK VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //
303	D-WP(C)/10127/2025 WP(C)/7629/2025	ANAND KUMAR DUBEY VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA - II DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
304	D-WP(C)/10227/2025 WP(C)/7630/2025	PRAFULLA KUMAR GURU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
305	D-WP(C)/10539/2025 WP(C)/7631/2025	PARBATI ROUT VS SUB COLLECTOR CUM ADMINISTRATOR, R AND R,TALCHER	ATUL TRIPATHY VS	// 0 //
306	D-WP(C)/10516/2025 WP(C)/7632/2025	PADMA JAGARANGA VS	LAXMIKANTA MOHANTY VS	// 0

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307	D-WP(C)/10351/2025 WP(C)/7633/2025	STATE OF ODISHA SATAMANYU MOHAPATRA VS	LALATENDU SAMAL VS	// // 0
308	D-WP(C)/9490/2025 WP(C)/7634/2025	STATE OF ODISHA SARAT CHANDRA ROUT VS	PRONOY MOHANTY VS	// // 0
309	D-WP(C)/4251/2025 WP(C)/7635/2025	ADDITIONAL COMMISSIONER , ADDITIONAL REVISIONAL COURT IV , ODISHA DHANESWAR BARAL VS	GOPINATH MISHRA VS	// // 0
310	D-WP(C)/10369/2025 WP(C)/7636/2025	ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR BHAKTA PADARABINDA RATH VS	ATUL TRIPATHY VS	// // 0
311	D-WP(C)/8754/2025 WP(C)/7637/2025	STATE OF ODISHA TUNI BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
312	D-WP(C)/8759/2025 WP(C)/7638/2025	STATE OF ODISHA DEBARAJ HARICHANDAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/10264/2025 WP(C)/7639/2025	STATE OF ODISHA PRAKASH KUMAR RATH VS	JAGABANDHU SAHU VS	// // 0
314	D-WP(C)/10569/2025 WP(C)/7640/2025	STATE OF ODISHA M/S. STMP VENTURES PRIVATE LTD, SUNDERGARH VS	GOURI MOHAN RATH VS	// // 0
315	D-WP(C)/10568/2025 WP(C)/7641/2025	THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK ANNAPURNA OJHA VS	SATYABRATA MOHAPATRA VS	// // 0
316	D-WP(C)/10564/2025 WP(C)/7642/2025	COMMISSIONER, CT AND GST, ODISHA, CUTTACK M/S. STMP VENTURES PRIVATE LTD, SUNDERGARH VS	GOURI MOHAN RATH VS	// // 0
317	D-WP(C)/10467/2025 WP(C)/7643/2025	THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA CUTTACK PINTURAJ SAMAL VS	SOUMYA JYOTI BISWAL VS	// // 0
		CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI		//

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318	D-WP(C)/8898/2025 WP(C)/7644/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// () //
319	D-WP(C)/10575/2025 WP(C)/7645/2025	M/S. STMP VENTURES PRIVATE LTD, SUNDERGARH VS THE COMMISSIONER, CT AND GST ODISHA, CUTTACK	GOURI MOHAN RATH VS	// () //
320	D-ABLAPL/7548/2025 ABLAPL/2834/2025	DURGA CHARAN @ KALANDI BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	Tantiapal Marine /175 /2023 () //
321	D-ABLAPL/7630/2025 ABLAPL/2835/2025	NITYANANDA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /241 /2024 () //
322	D-ABLAPL/7720/2025 ABLAPL/2836/2025	LANDU MAJHI @ RAMAKANTA MAJHI @ LANDU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /231 /2024 () //
323	D-ABLAPL/7551/2025 ABLAPL/2837/2025	SUNIL KARMAKAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /349 /2024 () //
324	D-ABLAPL/7068/2025 ABLAPL/2838/2025	HIMANSU SEKHAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
325	D-ABLAPL/7594/2025 ABLAPL/2839/2025	MOHAMMAD UMAR FAROOQ VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /87 /2025 () //
326	D-ABLAPL/7645/2025 ABLAPL/2840/2025	DEEPAK KUMAR PANDA @ JAGAN KUMAR PANDA @ JAGAN PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /155 /2016 () //
327	D-ABLAPL/7646/2025 ABLAPL/2841/2025	PAMA @ RASMITA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /741 /2024 () //
328	D-ABLAPL/7327/2025 ABLAPL/2842/2025	SANTOSH KUMAR NATH VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	CHANDAKA P.S. /283 /2024 () //
329	D-ABLAPL/7598/2025	JITU @ JITENDRA JENA	DEEPAK KUMAR SAHOO	ITAMATI /54 /2025

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	ABLAPL/2843/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7610/2025 ABLAPL/2844/2025	BUDHIA @ ANANTA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADAGODA P.S. /40 /2025 () //
331	D-ABLAPL/7612/2025 ABLAPL/2845/2025	UTTAM MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DHAULI PS /32 /2025 () //
332	D-ABLAPL/7603/2025 ABLAPL/2846/2025	SOURABH MATHUR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	TANGARPALI /84 /2021 () //
333	D-ABLAPL/7615/2025 ABLAPL/2847/2025	SUDHIR KUMAR BARIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /375 /2024 () //
334	D-ABLAPL/7642/2025 ABLAPL/2848/2025	DIPTIRANJAN DEHURY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	PARJANG /98 /2025 () //
335	D-ABLAPL/7643/2025 ABLAPL/2849/2025	RAMA CHANDRA MOHANTY VS STATE OF ODISHA	GOPINATH MISHRA VS	MAHILA P.S. BUXIBAZAR /203 /2024 () //
336	D-ABLAPL/7619/2025 ABLAPL/2850/2025	PRATAP SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	BALIKUDA /32 /2025 () //
337	D-ABLAPL/7734/2025 ABLAPL/2851/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /93 /2025 () //
338	D-ABLAPL/7204/2025 ABLAPL/2852/2025	NARAYAN JENA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	KENDRAPARA SADAR /36 /2025 () //
339	D-ABLAPL/7562/2025 ABLAPL/2853/2025	SANTOSH KUMAR DEBATA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /106 /2025 () //
340	D-ABLAPL/7483/2025 ABLAPL/2854/2025	NARESH NAIK VS	ASHOK KUMAR PANDA VS	KANPUR /152 /2022 ()

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341	D-ABLAPL/7564/2025 ABLAPL/2855/2025	STATE OF ODISHA ANAND TUDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// CHANDIPUR /10 /2025 () //
342	D-ABLAPL/7558/2025 ABLAPL/2856/2025	NIKHAT PARWEEN @ NIKHAT PARBIN VS STATE OF ODISHA	SONALI ROUT VS	// KHETRARAJPUR /44 /2025 () //
343	D-ABLAPL/7767/2025 ABLAPL/2857/2025	SATYA SAMBIT PANDA VS STATE OF ODISHA	ANITA SAHOO VS	// MAHILA (BERHAMPUR) /21 /2025 () //
344	D-ABLAPL/7654/2025 ABLAPL/2858/2025	JITENDRA KUMAR PAL VS STATE OF ODISHA	BISWA BHUSAN DAS VS	// JAGATSINGPUR /148 /2025 () //
345	D-ABLAPL/7656/2025 ABLAPL/2859/2025	CHINTU MANGARAJ VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// JANKIA P.S. /388 /2024 () //
346	D-ABLAPL/7621/2025 ABLAPL/2860/2025	KABITA HOTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BALUGAON P.S. /172 /2022 () //
347	D-ABLAPL/7657/2025 ABLAPL/2861/2025	ITISHREE DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// DHANUPALI /41 /2025 () //
348	D-ABLAPL/7624/2025 ABLAPL/2862/2025	PURANDAR HANS VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// KHARIAR /57 /2025 () //
349	D-ABLAPL/7660/2025 ABLAPL/2863/2025	RATRA GHIBILA VS STATE OF ODISHA	SK. ZAFARULLA VS	// MANAMUNDA /161 /2021 () //
350	D-ABLAPL/7648/2025 ABLAPL/2864/2025	BISHNU PRASAD BARAD @ RAJA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /47 /2025 () //
351	D-ABLAPL/7681/2025 ABLAPL/2865/2025	BASANT MAJHI VS STATE OF ODISHA	DEBASISH SAMAL VS	// DHUSURI /80 /2025 () //

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352	D-ABLAPL/7649/2025 ABLAPL/2866/2025	BIKASH RANJAN SWAIN @ KUNA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /29 /2025 () //
353	D-ABLAPL/7670/2025 ABLAPL/2867/2025	FULA NAYAK @ PHULA NAIK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	GHASIPURA /379 /2024 () //
354	D-ABLAPL/7650/2025 ABLAPL/2868/2025	KUNJABIHARI BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /25 /2025 () //
355	D-ABLAPL/7685/2025 ABLAPL/2869/2025	MANAS NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	SARANAKUL /30 /2025 () //
356	D-ABLAPL/7690/2025 ABLAPL/2870/2025	PABITRA ROUT @ DHETUA VS STATE OF ODISHA	RAGHUNATH SINGH VS	NIMAPADA /323 /2022 () //
357	D-ABLAPL/7411/2025 ABLAPL/2871/2025	SAPAN @ SAPNESWAR DAS VS STATE OF ODISHA	TRILOCHAN RATH VS	NIALI /85 /2025 () //
358	D-ABLAPL/7566/2025 ABLAPL/2872/2025	DIBYAJYOTI PATRA @ TUKUNI CHHUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /4 /2025 () //
359	D-ABLAPL/7691/2025 ABLAPL/2873/2025	BABI DAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BADAGODA P.S. /75 /2025 () //
360	D-ABLAPL/6599/2025 ABLAPL/2874/2025	SANTOSH @ SOUMYA RANJAN BARIK VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /261 /2024 () //
361	D-ABLAPL/7817/2025 ABLAPL/2875/2025	M.MOHAN RAO VS UNION OF INDIA (CBI)	PRASANT KISHORE RAY VS	// /0 () //
362	D-ABLAPL/7575/2025 ABLAPL/2876/2025	K. SRINU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //
363	D-ABLAPL/7576/2025	P. DURGA PRASAD	ASIT KUMAR JENA	MALKANGIRI /60 /2025

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	ABLAPL/2877/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/7635/2025 ABLAPL/2878/2025	HARI DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /18 /2025 () //
365	D-ABLAPL/7652/2025 ABLAPL/2879/2025	KABITA RANI MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BASELI SAHI PS /51 /2022 () //
366	D-ABLAPL/7676/2025 ABLAPL/2880/2025	SASMITA HATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KANDARPUR /49 /2025 () //
367	D-ABLAPL/7637/2025 ABLAPL/2881/2025	GOPI @ GOPINATH DAKUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /50 /2025 () //
368	D-ABLAPL/7639/2025 ABLAPL/2882/2025	PRADIPTA KUMAR RAUTARAY @ PRADIPTA ROUSTRAY VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	ITAMATI /51 /2025 () //
369	D-ABLAPL/7695/2025 ABLAPL/2883/2025	BISWAJIT MAJHI VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /80 /2025 () //
370	D-ABLAPL/7697/2025 ABLAPL/2884/2025	JOGENDRA LENKA @ JOGI KENKA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /121 /2025 () //
371	D-ABLAPL/7701/2025 ABLAPL/2885/2025	PABITRA PRADHAN @ PAHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /186 /2012 () //
372	D-ABLAPL/7668/2025 ABLAPL/2886/2025	LAXMI YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /112 /2025 () //
373	D-ABLAPL/7640/2025 ABLAPL/2887/2025	RAJ KISHORE SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /142 /2025 () //
374	D-ABLAPL/7663/2025 ABLAPL/2888/2025	BHOLESWAR THELA @ BHOLE THELA VS	RABINDRA NATH PRUSTY VS	KHARIAR /409 /2024 ()

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375	D-ABLAPL/7058/2025 ABLAPL/2889/2025	STATE OF ODISHA SURYAKANTA PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// GONDIA /314 /2024 ()
376	D-ABLAPL/7081/2025 ABLAPL/2890/2025	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// CHANDAKA P.S. /191 /2024 ()